

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00947/2014

Jabalpur, this Wednesday, the 20th day of February, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. K. Venkat Prasad, S/o Shri Jagannatham, aged about 58 years, R/o Quarter No. 515/2 RPF Colony, Bilaspur C.G. 495004.
2. R. Satynaraya, S/o Shri Late R.V. Rao, aged about 50 years, R/o Quarter No.28/1 Wireless Colony, Bilaspur C.G. 495004.
3. Helan Kumar Sahu, S/o Shri M.R. Sahu, aged about 43 years, R/o Quarter No.1042/2 RTS Colony, Bilaspur C.G. 495004.
4. A.P. Deshpandey, S/o Shri P.M. Deshpandey, aged about 59 years, R/o 483 Maa Bhawani Nagar Ward No.4, near Sammirdhi Hospital, Sirgitti Colony Bilaspur C.G. 495001.
5. Pramod Kumar, S/o Shri Ramesh Chand, aged about 32 years, R/o Quarter No.1206/3 New Loco Colony, Bilaspur C.G. 495004.
6. L. Malleswar Rao, S/o Late Shri N. Venkat Rao, aged about 50 years, R/o Hemunagar, Bilaspur C.G. 495004.
7. Atish Kumar Ghosh, S/o Shri B.K. Ghosh, aged about 48 years, R/o Hemunagar, Bilaspur C.G. 495004

-Applicants

(By Advocate – None)

V e r s u s

1. Union of India through General Manager, South East Central Railway, Bilaspur – 495004 (C.G.).
2. Sr. Divisional Electrical Engineer (Genl.) South East Central Railway, Bilaspur Division, Bilaspur – 495004 (C.G.).

3. Sr. Divisional Personnel Officer, South East Central Railway, Bilaspur Division, Bilaspur – 495004 (C.G).
4. Divisional Railway Manager, South East Central Railway, Bilaspur Division, Bilaspur 495004 (C.G.).
5. Chief Electrical Engineer, South East Central Railway, New GM Office Building, Bilaspur Division, Bilaspur 495004 (C.G.).
6. Chief Personnel Officer, South East Central Railway, New GM Office Building, Bilaspur Division, Bilaspur 495004 (C.G.).
7. Shri V.K. Verma, Sr. Section Engineer, O/o Sr. Divisional Electrical Engineer (Genl.), South East Central Railway, Bilaspur 495004 (C.G.)

-Respondents

(By Advocate – Shri Vijay Tripathi)

O R D E R (O R A L)

By Navin Tandon, AM.

None for the applicant.

2. It is seen that there has been no representation on the part of the applicant on the last three occasions also, i.e. 02.05.2018, 10.09.2018 and 12.12.2018. Thus, it appears that the applicant has lost interest in prosecuting this case anymore.
3. Accordingly, the O.A is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member

am/-

(Navin Tandon)
Administrative Member